

COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 16 of 2014

Dated :9th July, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

D.P. Chirania ... **Appellant(s)**

Versus

Rajasthan Electricity Regulatory Commission ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Pradeep Misra
Mr. Daleep Kumar Dhayani

Counsel for the Respondent(s) : Mr. Bipin Gupta
Mr. S.K. Bansal for R-2 – R-4
Mr. R.K. Mehta

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **24th July, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

rkt